

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:282

ANSWERED ON:06.07.2004

ENCOUNTER IN GUJARAT

Chakraborty Shri Ajay;Chandrappan Shri C.K.;Jha Shri Raghunath;Krishnadas Shri N.N.;Mandlik Shri Sadashivrao Dadoba;Mane Smt. Nivedita;Owaisi Shri Asaduddin;Shiwankar Shri Maha Deo Rao;Singh Shri Kirti Vardhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the NHRC has asked for a report from Gujarat Government in regard to recent encounter where some persons were killed;
- (b) if so, the details thereof;
- (c) whether the Government of Gujarat has submitted its report to NHRC;
- (d) if so, the details thereof and comments of NHRC thereon;
- (e) whether the Union Government propose to send a fact finding team to Gujarat; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. The National Human Rights Commission (NHRC) has taken suo moto cognizance of the incident on the basis of a newspaper report in `The Times of India` dated 18.6.2004 and issued notices on 18.6.2004 to the Director General of Police, Gujarat and the SSP, Ahmedabad, Gujarat to take appropriate action with regard to the investigation of the case, as per the guidelines issued by the Commission which are to be followed by the States/UT Govts. in all cases of deaths in police encounter.

The Commission has also directed that action be taken as per these guidelines and the final outcome thereof be reported to the Commission within six weeks.

(c): The Commission has informed that the report of the Govt. of Gujarat is awaited.

(d): Does not arise.

(e) & (f): There is no such proposal. The Central Government does not consider it necessary.